<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 240 OF 2017

Dated: 9th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:			
NTPC Limited			 Appellant(s)
Vs.			
Central Electricity Regulatory Commission & Ors.			 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Shikha Ohri Ms. Ankita Bafna	
Counsel for the Respondent(s)	:	Mr. Ravin Dubey for R-2	

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for

hearing on 08.10.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk